

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER :** CP/554/ (IB)/2017  
**NAME OF THE PETITIONER(S) :** ARKAY ENERGY (RAMESWARAM) LTD  
**NAME OF THE RESPONDENT(S) :** TAMILNADU GENERATION & DISTRIBUTION CO. LTD  
**UNDER SECTION :** 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ANIRUDH KRISHNAN  
P. R. VANDANA

Counsel for Petitioner

dhk

**ORDER**

Counsel representing both the parties are present. Senior counsel representing the respondent sought time for making submissions. Time extended at request. Put up on 08.09.2017 at 10.30 A.M.

**K Anantha Padmanabha Swamy  
Member (Judicial)**

bc